

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MICRON SEMICONDUCTOR INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	MICRON SEMICONDUCTOR INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/06/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bengaluru
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2006PTC039681
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Regd Office: Office 17, Level 8, Tower 1, Umiya Business Bay, Cessna Business Park, Kadubeesanahalli, Bangalore, Karnataka - 560103.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18 th September, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	18 th October, 2024

Notice is hereby given that Micron Semiconductor India Private Limited has commenced voluntary liquidation on 18th September, 2024.

The stakeholders of Micron Semiconductor India Private Limited are hereby called upon to submit a proof of their claims, on or before 18th October, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 23rd September, 2024

Place: Bengaluru

